

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1190
ANSWERED ON:29.11.2011
KILLING OF JUTE FARMERS
Ajmal Shri Badruddin

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware about the killing of jute farmers by local police in Bechimari, Assam while they were enforcing a road blockade to demand better price of their production;
- (b) if so, the reasons therefor and the action taken against the local police and administration;
- (c) whether the families of the victims have been provided with any compensation;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): Yes, Madam.
- (b): The Government of Assam has set up one man Commission of Enquiry headed by Retd. Judge of Gauhati High Court to inquire into the Bechimari incidence.
- (c) & (d): Government of Assam has approved project of ex-gratia to the tune of Rs.3,00,000/- each for the next of kin of the deceased.
- (e): In view of the (C) & (d) above, question does not arise.